THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA): (a) to (c) A statement is laid on the Table of the House.

Statement

Loans are granted by Housing & Urban Development Corporation to the Delhi Development Authority etc. as per the terms and conditions laid down by H.U.D.C.O. itself and no specific permission of Government is necessary. The H.U.D.C.O. have sanctioned, under the guarantee of Government, a loan of Rs. 5.76 crores to the D.D.A. for the construction of houses/flats for Middle Income/Low Income Group and for economically weaker sections of the Society. The main terms and conditions of repayment of loan are:—

- (i) The repayment of the loan, with interest thereon, is determined with reference to the anticipated receipts to be realised from sale of flats/houses.
- (ii) Interest is payable half yearly. If interest is not paid by due date, compound interest is to be charged, compounding being done on half yearly basis.

The D.D.A. has yet to send necessary documents to the Corporation for release of loan.

The question of conversion of the ready-built houses/flats allotted to Central Government employees from cashdown to hire-purchase basis is being examined by the D.D.A.

Centre of Advanced study in Applied Mathematics in the Calcutta University

*740. SHRI NABIN CHANDRA BURAGOHAIN:

> DR. R. K. CHAKRABARTY: SHRI N. R. CHOUDHURY: SHRI N. P. CHAUDHARY:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to refere to the answer to Starred Question 760 given in the Rajya Sabha on the 28th August, 1974 and state:

- (a) whether it is a fact that out of the two experts of the sub-committee formed by the Standing Committee of UGC to assess the work of the Centreof Advanced Study in Applied Mathematics in the University of Calcutta, only one could visit the Centre while the other member could not do so owing to illness; and
- (b) whether it is also a fact that thefield of specialisation of the expert, who visited the Centre, is Probability and Stochaistic Processes and whether he was considered competent to judge the work in the field of Fluid Mechanics, Elasticity and Plasticity, Geophysics?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) Yes, Sir.

(b) The field of specialization of the expert who visited the Centre, is Probability and Stochastic Processes. As an Applied Mathematician, with a broad training in research interest, he was considered competent by the Commission to evaluate the overall work and progress of the Centre.

Setting up an Institute of Cardiology *741. SHRI KHURSHED ALAM KHAN:

SHRI H. A. HASHMI:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

- (a) whether it is a fact that a proposal to establish an Institute of Cardiology in Delhi in the memory of late Rafi Ahmed Kidwai has been under Government's consideration since 1969; and
- (b) if so, by when a decision is likely to be taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A.K.M. ISHAQUE): (a) and (b) There was a proposal in 1969 to set up an Institute of Cardiology in Delhi. The proposal did not materialise. However, a propo-

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sal for the development of a Super-speciality in Cardiology and Cardio thoracic Surgery is under active consideration.

Revision of Prices of Drugs

*742. SHRIMATI AZIZA IMAM:

SHRI SARDAR AMJAD ALI:

DR. V. B. SINGH:

SHRI HARSH DEO MALA-VIYA :

SHRI N. R. CHOUDHURY:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

- (a) what is the total number of drug manufacturing firms in the country;
- (b) whether the Drug Price Control Order of 1970 has been amended so as to exempt manufacturers with an annual turn over not exceeding Rs. 50 lakhs from seeking Government's permission for revision of prices of drugs; and
- (c) if so, what are the reason therefor and how it has affected the prices of drugs?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A.K.M. ISHAQUE): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

National Systems Conference

*743. SHRIMATI PRATIBHA SINGH:

SHRIMATI RATHNABAI SRINIVASA RAO:

SHRIMATI SUSHILA SHAN-KAR ADIVAREKAR:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) whether it is a fact that a National Systems Conference was held in November, 1974; and
- (b) if so, what were the subjects discussed thereat and the main recommendations made by the Conference?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) Yes, Sir.

(b) A statement is laid on the Table of the Sabha.

Statement

- (i) At the National Systems Conference organised by IIT-Delhi the following subjects were discussed:—
 - (a) Socio-economic systems.
 - (b) Estimation and Indentification.
 - (c) Control system.
 - (d) Computers.
 - (e) Networks.
 - (f) Life system.
 - (g) Communication & Information systems.
- (ii) The Conference discussed various technical papers and techniques adopted by individual contributors. They did not make any recommendations on the technical content of these papers, but noted the use of the analytical techniques adopted by individual contributors for predicting the behaviour of general systems like social, economic, educational, agricultural, biological and other physical systems.

Centres of Advanced Studies in Pure Mathematics in the Country

*744. DR. R. K. CHAKRABARTI: SHRI K. B. CHETTRI:

SHRI NABIN CHANDRA BURAGOHAIN:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to refer to the answer to Starred Question 760 given in the Rajya Sabha on 28th August, 1974 and state:

- (a) the names of the teaching staff in the four Centres of Advanced Studies in Pure Mathematics in the country;
- (b) what is the percentage of graduates receiving Post-Graduate or Doctoral Degrees from these Centres, who had